

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Criminal Appeal No(s). 433/2017

THE STATE OF UTTAR PRADESH HOME DEPARTMENT SECRETARYAppellant(s)

VERSUS

NET RAM

Respondent(s)

Date : 14-12-2017 This appeal was called on for hearing today.

For Appellant(s) Mr.Abhishek,Adv.
Mr.Dhawal Uniyal,Adv.
Mr. Rajiv Yadav, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Service of notice is complete on the sole respondent, but no one has entered appearance on his behalf.

Ld.counsel for the appellant shall be at liberty to file the additional documents, if any, within a period of four weeks. List the matter before the Hon'ble Court as per rules after expiry of four weeks.

SANJAY PARIHAR
Registrar

SB